

(TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA)

**GOVERNMENT OF INDIA**  
**MINISTRY OF FINANCE**  
**DEPARTMENT OF REVENUE**  
**CENTRAL BOARD OF DIRECT TAXES**

New Delhi, the 1<sup>st</sup> February, 2000


**NOTIFICATION**

1. S. No. It is notified for general information that undertaking, listed at para (3) below have been approved by the Central Government for the purpose of section 10(23G) of the Income-tax Act, 1961, read with rule 2E of the Income-tax Rules, 1962, for the assessment years 2000-2001, 2001-2002 and 2002-2003.

2. The approval is subject to the condition that -

- (i) the undertaking will conform to and comply with the provisions of section 10(23G) of the Income-tax Act, 1961, read with rule 2E of the Income-tax Rules, 1962;
- (ii) the undertaking will conform to and comply with the terms and conditions and other matters connected or incidental thereto mentioned in the annexure to notification no 11174 dated 20<sup>th</sup> December, 1999 issued by Central Board of Direct Taxes, Department of Revenue, Ministry of Finance, government of India.
- (iii) the Central Government shall withdraw this approval if the enterprise/industrial undertaking:-
  - (a) ceases to carry on infrastructure facility; or
  - (b) fails to maintain books of account and get such accounts audited by an accountant as required by sub-rule (7) of rule 2E of the Income-tax Rules, 1962; or
  - (c) fails to furnish the audit report as required by sub-rule (7) of rule 2E of the Income-tax Rules, 1962.

3. The undertakings approved is : Development, Maintenance and Operation of agro and food processing industrial park at 5Km Milestone, Masuri Gulawati Road, District Ghaziabad, Uttar Pradesh, by M/s Wise Industrial Park Limited, 23, Basant Lok, Vasant Vihar, New Delhi-110057.

  
(KAMLESH C. VARSHNEY)

Under Secretary to the Govt. of India

Notification No. 1222 (F. No. 205/84/99 ITA-II)

To

The Manager,  
Govt. of India Press,  
Mayapuri, New Delhi.

§ ग § आयकर नियमावली, 1962 के नियम 2ड के उपनियम § 7 § द्वारा  
यथा अपेक्षित लेखा परीक्षा रिपोर्ट प्रस्तुत नहीं करता है।

3. अनुमोदित उपक्रम है:- मैसर्स वाइस इंडस्ट्रियल पार्क लि०, 23, बसंत लोव  
वसंत विहार, नई दिल्ली-110057 द्वारा 5 कि मी० माइलस्टोन, मसूरी  
गुलावटी रोड, जिला- गाजियाबाद, उत्तर प्रदेश स्थित एगो एंड फूड  
प्रोसेसिंग इंडस्ट्रियल पार्क का विकास अनुरक्षण और प्रचालन।

§ कमलेश सी० वाष्पेय §

अवर सचिव, भारत सरकार

अधिसूचना सं० 1/222 फा० सं० 205/84/99-आयकर नि०-11 §

सेवा में,

प्रबंधक,

भारत सरकार मुद्रणालय,

मायापुरी, नई दिल्ली।

प्रतिलिपि:- औजी पाठानुसार प्रेषित।